

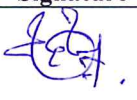
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY ----MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.49/7/HDB//2017
NAME OF THE COMPANY	United Seamless Tubular Private Limited
NAME OF THE PETITIONER(S)	Indian Bank
NAME OF THE RESPONDENT(S)	United Seamless Tubular Private Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Vinod (India Law LLP),	Advocate	9885047176	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
H. Rajesh Kumar	Advocate	9080292970	

SBI Cap.

Heard Shri H. Rajesh Kumar, Learned Counsel for the Petitioner (SBI Capital) and Shri Vinod, Learned Counsel for the Petitioner.

They are given last and final opportunity to replace with qualified, competent and suitable RP before 06.10.2017. Existing IRP will continue till the replacement of new RP. Post the case on 06.10.2017.


Member (T)


Member (J)